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**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

**BEFORE
HON'BLE SHRI JUSTICE VIVEK RUSIA
ON THE 26th OF APRIL, 2024**

CRIMINAL REVISION No. 1890 of 2024

BETWEEN:-

1. **IRSHAD S/O AYUB, AGED ABOUT 30 YEARS, OCCUPATION: BUSINESS, R/O: JAWAHAR MARG, NAGDA, UJJAIN DISTT. UJJAIN (MADHYA PRADESH)**
2. **IMRAM S/O AYUB, AGED ABOUT 34 YEARS, OCCUPATION: BUSINESS, R/O: JAWAHAR MARG, NAGDA UJJAIN DIST. UJJAIN (MADHYA PRADESH)**
3. **SANJAY S/O SATYANARAYAN SHARMA, AGED ABOUT 35 YEARS, OCCUPATION: BUSINESS, R/O: SHREE RAM COLONY, NAGDA, UJJAIN DIST. UJJAIN (MADHYA PRADESH)**
4. **SHUBHAM S/O SUSIL VISHVAKARMA, AGED ABOUT 30 YEARS, OCCUPATION: BUSINESS, R/O: SHREE RAM COLONY, NAGDA, UJJAIN DIST. UJJAIN (MADHYA PRADESH)**

.....APPLICANTS

(BY SHRI NARESH PIPLODIYA - ADVOCATE.)

AND

1. **THE STATE OF MADHYA PRADESH, THROUGH STATION HOUSE OFFICER, POLICE STATION UNHEL, UJJAIN DISTT. UJJAIN (MADHYA PRADESH)**
2. **SMT. VIDHYA W/O NANURAM MALVIYA, AGED: 35 YEARS, OCCUPATION: HOUSEWIFE, R/O: MAKAN NO.34, BASANT VIHAR COLONY, NANAKHEDA, DIST. UJJAIN (MADHYA PRADESH)**
3. **SMT. SHABNAM W/O ASLAM, AGED: 34 YEARS, OCCUPATION: HOUSEWIFE, DIST. UJJAIN (MADHYA PRADESH)**

4. SOHAL S/O ASLAM, AGED: 28 YEARS,
OCCUPATION: STUDENT, DIST. UJJAIN (MADHYA
PRADESH)

....RESPONDENTS

*(RESPONDENT NO.1 - STATE OF MADHYA PRADESH BY SHRI KRATIK
MANDLOI - ADVOCATE APPEARING ON BEHALF OF ADVOCATE
GENERAL.)*

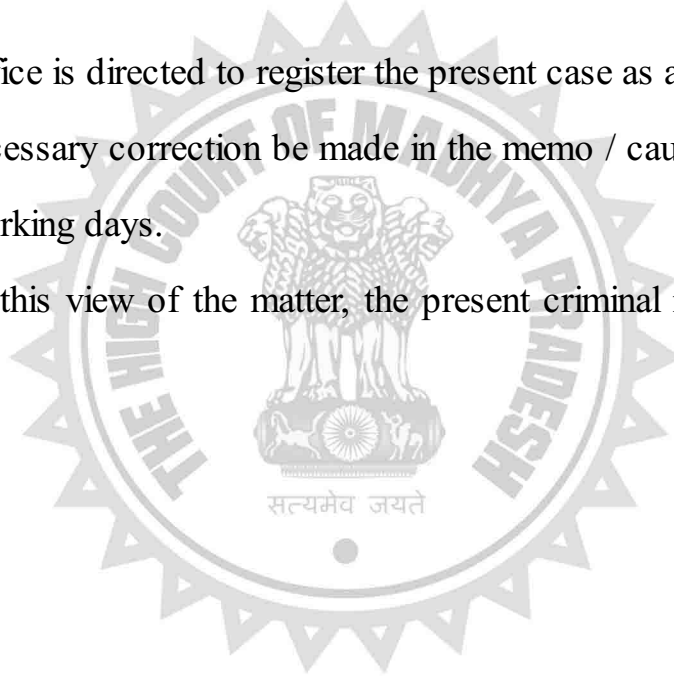
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*This revision coming on for admission this day, the court passed the
following:*

ORDER

The applicants have wrongly filed this criminal revision, whereas appeal
lies.

2. Office is directed to register the present case as an appeal.
3. Necessary correction be made in the memo / cause title within a period of
seven working days.
4. In this view of the matter, the present criminal revision stands disposed
off.



**(VIVEK RUSIA)
JUDGE**

rcp